Fourteenth Loksabha

Session: 9 Date: 12-12-2006

Participants: Nahata Smt. P. Jaya Prada

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Title: Reported survey by UNICEF regarding declining female ratio in the Country.

SHRIMATI JAYAPRADA (RAMPUR): Sir, I would like to draw the attention of this House and also of the Government to a very important issue. This is a very serious matter. I think the House will definitely show the concern it deserves. Being a lady and Member of Parliament, I got an opportunity to raise this issue of protecting children, particularly the girl children. It is a matter of shame to our modern society. We are talking of literacy.[MSOffice19]

अगर आप इसे देखें, जैसे कहा जाता है कि हम हिन्दुस्तानी हैं। हम भारत में पैदा होने के बाद अपने आपको गौरवान्वित महसूस करते हैं। हम भारत को भारत माता कहते हैं और धरती को धरती माता कहते हैं। जब हम माता को या स्त्री को इतना महत्व देते हैं, उसके बावजूद भी आज लड़िकयों का जो रेशो है, उससे लगता है कि लड़िकयों के लिए कोई जगह नहीं है, जहां वे अपने आपको बचा सकें। पंजाब, हरियाणा, मध्य प्रदेश, राजस्थान और आज के 'टाइम्स ऑफ इंडिया' में प्रकाशित खबर के अनुसार गुजरात में भी लड़िकयों का रेशो लड़कों के मुकाबले 20 प्रतिशत से लेकर 40 प्रतिशत तक कम हो रहा है। आज के समय में देश में लड़कों का प्रतिशत बढ़ रहा है और लड़िकयों का घट रहा है। यह बड़े दुःख की बात है। If you see it, per thousand.... (Interruptions)

MR. SPEAKER: 'Zero Hour' is for mention and not for discussion.

... (Interruptions)

SHRIMATI JAYAPRADA: It is not a debate, but I need a little more of time to express my views. ... (*Interruptions*)

MR. SPEAEKR: Not now. Let us have a proper discussion. I am prepared to give a Calling Attention on this important matter. I have already allowed Calling Attention matters on other important subjects.

... (Interruptions)

SHRIMATI JAYAPRADA: Sir, a lot of illegal things are happening.... (*Interruptions*)

MR. SPEAKER: Yes, you are right. You have mentioned it.

... (Interruptions)

SHRIMATI JAYAPRADA: Sir, if they identify that it is a girl child, then a lot of abortions are taking place.... (*Interruptions*)

MR. SPEAKER: I know that. It is a heinous crime.

... (Interruptions)

SHRIMATI JAYAPRADA: It is a serious matter. It has to be prevented and the girl child has to be protected. The basic thing is that their education is very important and the girl child needs education. So, compulsory education has to be provided by the Central Government. ... (*Interruptions*)

Sir, I am going to conclude. The basic education and the support from all the States are very important. They have to make a provision in this regard.

Even, yesterday the hon. Prime Minister had announced that resources have been given to the Muslim community. So, why can they not think about the girl child? The resources have to be provided to protect the girl child also. ... (*Interruptions*)

MR. SPEAKER: The comparison is not correct.

... (Interruptions)

SHRIMATI JAYAPRADA: In Uttar Pradesh, they have announced so many schemes for the girl child.... (*Interruptions*)

MR. SPEAKER: We are not discussing States' here. You have raised a very important point.

श्रीमती जयाप्रदा : मेरा आपसे अनुरोध है कि इस सम्बन्ध में सदन में चर्चा कराई जाए।

अध्यक्ष महोदय: मैं इसके लिए तैयार हूं। आप इस सम्बन्ध में नोटिस दें। I have already allowed discussions. I am again prepared to do it. But please follow the proper procedure.

SHRIMATI JAYAPRADA: Thank you, Sir.

SHRI P.A. SANGMA (TURA): Sir, first of all, I want your permission to speak from here. It is not my seat because I am yet to be allotted a seat. So, I have to get your permission to speak from here.

MR. SPEAKER: I will allow you to speak provided you promise me that you will attend the House every day.